

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 117

IA(I.B.C)/2768(CH)2023

IA(LB.C)/1907(CH)2023

IA(I.B.C)/2237(CH)2023

IA(I.B.C)/2535(CH)2023

In

CP(IB) No. 264/Chd/Pb/2019

(Admitted)

IN THE MATTER OF:

**Romesh Kumar, Karta, Romesh Kumar ...Petitioner-Financial Creditor
HUF**

Versus

M/s Swani Motors Services Pvt. Ltd. ... Respondent-Corporate Debtor

Under Section: 7, 33(2), 60(5), 66, 66(1), 19(2), IBC 2016

Order delivered on 06.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 13.06.2024.

Sd/-
Court Officer